

Title: Reported order of the Supreme Court providing relief to Bhopal Gas Victims.

SHRI PRABODH PANDA (MIDNAPORE): Sir, I am raising a very important matter today in the 'Zero Hour'. It has appeared in the Press that the hon. Supreme Court has asked the Centre to disburse the relief amount of Rs.1,503 crore (with interest) lying with the Reserve Bank of India amongst the five lakh Bhopal gas victims.

Sir, it has also appeared that the money given by the Union Carbide, under the settlement with the Government of India, amounts to \$470 million. The hon. Supreme Court has directed that the money be kept in a dollar account. This money, with interest, has now accumulated to Rs. 1,503 crore.

The Union Government should respond to it and I urge upon the Union Government to take initiatives so that the said amount is disbursed among the Bhopal gas victims.

...(Interruptions)